

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No.28542/2018

(Arising out of impugned final judgment and order dated 31-08-2017 in WA No.3334/2009 passed by the High Court of Judicature at Allahabad)

THE STATE OF UTTAR PRADESH & ORS.

Petitioners

VERSUS

DR. RAMJI PANDEY

Respondent

(with I.A. No. 146354/2018 - CONDONATION OF DELAY IN FILING, I.A. No. 124700/2021 - EXEMPTION FROM FILING O.T., I.A. No. 124698/2021 - INTERVENTION APPLICATION and I.A. No.5246/2022 - STAY APPLICATION)

Date : 10-09-2024 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPANKAR DATTA
HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA

For Petitioner(s) Mr. Vishnu Shankar Jain, AOR
Ms. Garima Prasad, Sr. A.A.G.
Ms. Mani Munjal, Adv.
Ms. Marbiang Khongwir, Adv.
Mr. Parth Yadav, Adv.

For Respondent(s) Mr. Atul Jha, Adv.
Mr. Vikas Tiwary, Adv.
Mr. Deepraj, Adv.
Mr. Dharmendra Kumar Sinha, AOR

Mr. Vijay Kumar, Sr. Adv.
Mr. Rajivkumar, AOR
Mr. Sandeep Kumar Pathak, Adv.
Mr. Sanjeev Gupta, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List the special leave petition in the week commencing 14th October, 2024.

(RASHMI DHYANI PANT)
COURT MASTER (SH)

(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)